

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 119 OF 2018 &
IA NO. 577 OF 2018

Dated : 19th July, 2019

In the matter of:

Indo Rama Synthetics Ltd

... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission &Anr.

... Respondent (s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **05.11.2019.**

PS/Court Master

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